

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.216 of 2019

IN THE MATTER OF:

Lasa Engineers Pvt. Ltd.

...Appellant

Versus

Devas Engineering Systems Pvt. Ltd.

...Respondent

Present:

For Appellant: Appeared but did not mark attendance

**For Respondent: Shri Anandha K. and Shri Gaurav Choudhary,
Advocates**

ORDER

06.08.2019 Counsel for the Appellant prays for and is allowed to file Rejoinder Affidavit within two days.

Post the case 'for admission (after Notice)' on 19th August, 2019 on the top of the list.

The Appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/sk